

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5073  
ANSWERED ON:27.08.2010  
FLAGSHIP SCHEME  
Bali Ram Dr.

**Will the Minister of FINANCE be pleased to state:**

(a) whether Government's statutory auditor (CAG) has sought greater powers to audit the spending of the flagship schemes for bringing more accountability in the administration of such programmes; and

(b) if so, what is Government's response thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): A revised draft bill seeking to replace the existing Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971 by a new law titled 'Audit of Public Money and the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 2010' has been forwarded by C&AG Office in June 2010.

(b): The proposals in the draft bill impacts various areas of governance and therefore a process of consultation has been initiated with concerned Ministries/Departments and State Governments in the matter.